

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s. HINDUSTHAN ISPAT PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. HINDUSTHAN ISPAT PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	29/03/2011
3.	Authority under which corporate debtor is incorporated / registered	Register of Companies (ROC) - Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27101TG2011PTC073579
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No.247, House No63-347/17/4, 1st floor, Dwarakapuri colony, Hyderabad Telangana, 500082, India
6.	Insolvency commencement date in respect of corporate debtor	23/02/2021 (Order made available on 01/03/2021)
7.	Estimated date of closure of insolvency resolution process	06/08/2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Madhusudhan Rao Gonugunta, IBBI Regd No. IBBI/IPA-001/IP-P00181/2017-18/10360
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Madhusudhan Rao Gonugunta 7-1-285, Flat No. 103, Sri Sai Swapnasampada Apartments, Balkampet, Sanjeev Reddy Nagar, Hyderabad, Telangana, 500038 Email id: madhucs1@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Madhusudhan Rao Gonugunta 7-1-285, Flat No. 103, Sri Sai Swapna sampada Apartments, Balkampet, Sanjeev Reddy Nagar, Hyderabad, Telangana, 500038 Email id: hiplip20201@gmail.com
11.	Last date for submission of claims	08/03/2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Will identify on verification of books of accounts
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not available at present
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://www.ibbi.gov.in/home/downloads Physical Address: Not applicatble

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. HINDUSTHAN ISPAT PRIVATE LIMITED on 23/02/2021 (Order made available on 01/03/2021).

The creditors of M/s. HINDUSTHAN ISPAT PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 08/03/2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA – Not Applicable at Present

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Madhusudhan Rao Gonugunta
Interim Resolution Professional
Date: 02/03/2021
Place: Hyderabad
Ph: 9177715558



FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF M/s. HINDUSTHAN ISPAT PRIVATE LIMITED
RELEVANT PARTICULARS

1. Name of Corporate Debtor	M/s. HINDUSTHAN ISPAT PRIVATE LIMITED
2. Date of Incorporation Of Corporate Debtor	29/03/2011
3. Authority Under Which Corporate Debtor is Incorporated / Registered	Register of Companies (ROC) - Hyderabad
4. Corporate Identity No./Limited Liability Identification No. of corporate debtor	U27101TG2011PTC0073579
5. Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Plot No.247, House No63-34 7/17/4, 1st floor, Dwarakapuri colony, Hyderabad, Telangana, 500082, India
6. Insolvency commencement date in respect of corporate debtor	23/02/2021 (Order made available on 01/03/2021)
7. Estimated date of closure of insolvency resolution process	06/08/2021
8. Name and registration number of the insolvency professional acting as interim resolution professional	Madhusudhan Rao Gonugunta, IBBI Regd No. IBB/PA-001/PA-P00181/2017-18/10360
9. Address and e-mail of the interim resolution professional, as registered with the Board	Madhusudhan Rao Gonugunta 7-1-285, Flat No. 103, Sri Sai Swaprasampada Apartments, Balkampet Sanjeev Reddy Nagar, Hyderabad, Telangana, 500038 Email id: madhucs18@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution Professional	Madhusudhan Rao Gonugunta, 7-1-285, Flat No. 103, Sri Sai Swapna sampada Apartments, Balkampet, Sanjeev Reddy Nagar, Hyderabad, Telangana, 500038 Email id: hiip2021@gmail.com
11. Last date for submission of claims	14/03/2021
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Will identify on verification of books of accounts
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not available at present
14. (a) Relevant Forms and (b) Details of authorized representatives are available:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s. HINDUSTHAN ISPAT PRIVATE LIMITED** on **23/02/2021** (Order made available on 01/03/2021).

The creditors of **M/s. HINDUSTHAN ISPAT PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 14/03/2021 (order made available on 01/03/2021) to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA Not Applicable at Present

Submission of false or misleading proofs of claim shall attract penalties

Date : 02/03/2021
Place: Hyderabad

Sd/-Madhusudhan Rao Gonugunta
Interim Resolution Professional
Ph: 9177715558, 8074633502



[Handwritten signature]

(ఇసినాల్వెన్న్ తండ్రి బ్యాంక్లో బోర్డు ఆఫ్ ఇండియా (ఇసినాల్వెన్న్ రిజిస్ట్రార్ డివిజన్ ద్వారా) ఫర్ బాల్టెరేట్ వర్క్స్) రిగ్యులేషన్, 2016లోని రిగ్యులేషన్ 6 క్రింద)
 H. హిందూస్థాన్ ఇస్టాల్ ప్రైవేట్ లిమిటెడ్ యొక్క రుణదాతలు శ్రద్ధ వహించగలరు
 నేషనల్ కంపెనీ లా ట్రిబ్యునల్ ఆదేశించినట్లు నోటీసు ఇవ్వడమైనది.

1.	కార్పొరేట్ టెటార్ పేరు	M/s హిందూస్థాన్ ఇస్పాట్ ప్రైవేట్ లిమిటెడ్
2.	కార్పొరేట్ టెటార్ యొక్క ఇన్‌ఫార్మేషన్ కేరి	29-03-2011
3.	కార్పొరేట్ టెటార్ క్లెయిమ్ ఫిర్యాబు / మోరీస్ ఖరీద	రిజిస్టర్డ్ అఫ్ కంపెనీస్ (ఇండియా) - హైదరాబాద్
4.	కార్పొరేట్ టెటార్ యొక్క కార్పొరేట్ గుర్తింపు సంఖ్య / పరిమిత రుణ గుర్తింపు సంఖ్య	U27101TG2011PTC073579
5.	కార్పొరేట్ టెటార్ మోరీస్ కార్పొరేట్ పరిమిత ప్రైవేట్ (పబ్లిక్) కార్పొరేట్ రిమానూ :	ఫ్లోర్ నెం.247, ఐటి నెం.88-847/17/4, పబ్లిక్, బ్యాంకాపూర్ కాన్, హైదరాబాద్, తెలంగాణ-500082, ఇండియా
6.	కార్పొరేట్ టెటార్ కు సంబంధించి రిమానూ ఉత్తర్వు ప్రారంభ తేదీ	23-02-2021 (01-03-2021వ అందుబాటులో ఉంది)
7.	రిమానూ కార్పొరేట్ ఫిర్యాబు మూలంగా మోరీస్ కేరి	06-08-2021
8.	మధ్యంతర పరిష్కార నిపుణుడిగా (IRP) పునరుద్ధిస్తూ రిమానూ నిపుణుల యొక్క పేరు మరియు మోరీస్ నెం.	మధ్యమార్గం కాపు గౌనుగుంట, IBBI Regd No, IBBI/PA-001/IP-P00181/2017-18/10360
9.	కోర్ట్లో సమోడు చేయబడిన ప్రకారము మధ్యంతర పరిష్కార నిపుణుల యొక్క రిమానూ మోరీస్ ఈమెయిల్ అదీ	మధ్యమార్గం కాపు గౌనుగుంట, 7-1-285, ఫ్లోర్ నెం.185, శ్రీ సాయి స్ట్రెట్, వంద అపార్ట్మెంట్స్, బ్యాంకాపూర్, నంద్యాలి హిల్స్, హైదరాబాద్, తెలంగాణ-500088, ఇ-మెయిల్: madhus31@gmail.com
10.	మధ్యంతర పరిష్కార నిపుణులకు ఉత్తర ప్రకటనలకు సంబంధించి ఉపయోగించబడు రిమానూ మోరీస్ ఈమెయిల్ అదీ	మధ్యమార్గం కాపు గౌనుగుంట, 7-1-285, ఫ్లోర్ నెం.185, శ్రీ సాయి స్ట్రెట్, వంద అపార్ట్మెంట్స్, బ్యాంకాపూర్, నంద్యాలి హిల్స్, హైదరాబాద్, తెలంగాణ-500088, ఇ-మెయిల్: hipla2021@gmail.com
11.	క్లియర్ బ్యాంకు కొరకు అభిరేఖ	14-03-2021
12.	మధ్యంతర పరిష్కార నిపుణుల నెట్వర్క్లోని నెట్వర్క్ 21లోని ఉప నెట్వర్క్ (ఎం) యొక్క నిబంధన (ఐ) క్లెయిమ్ రుణరూపం యొక్క వర్గీకరణ	భారత పుస్తకాల భద్రీకరణ బ్యారా గుర్తింపబడితాయి
13.	కోర్ట్లో కేసులో రిమానూ యొక్క అభివృద్ధి ప్రతిరూపంగా పునరుద్ధిస్తూ రిమానూ నిపుణులగా గుర్తించబడిన వారి పేర్లు (కోర్ట్లో కేసులో మూడు పేర్లు)	ప్రస్తుతము వర్తించదు
14.	ఎ) సంబంధిత ప్రాంతముల మరియు బి) అభివృద్ధి ప్రతిరూప నిబంధనల అభివృద్ధి ప్రతిరూప	డౌన్లోడ్ : https://bbi.gov.in/home/downloads లోకి రిమానూ : వర్తించదు

ఈ ప్రకటన ద్వారా తెలియజేయబడి ఎదురుగా M/s.హిందూస్థాన్ ఇస్పాట్ ప్రైవేట్ లిమిటెడ్ యొక్క కార్పొరేట్ దివాలా పరిష్కార ప్రక్రియను ప్రారంభించబడు 23-03-2021 తేదీన (వేది: 01-03-2021 న ఆర్డర్ అందుబాటులో ఉంది) నష్టపోతే కంపెనీ లా డ్రెస్సునకే వారు ఉత్తరాలు జారీచేసారు. ఎంబ్లీ నెం.10 ప్ర.తెలిపిన రియూనూ వల్ల ఇంటిలిమ్ రికల్యూషన్ ప్రొసెడ్యూర్ 14-03-2021న లేదా అలాగా (వేది: 01-03-2021 న ఆర్డర్ అందుబాటులో ఉంది) రుణాన్నితో తమ క్రియమ్స్ దాఖలు చేయవలసిందిగా M/s.హిందూస్థాన్ ఇస్పాట్ ప్రైవేట్ లిమిటెడ్ క్లిరిటార్లు జేరబడుచున్నాను. ఆర్డర్ రుణదాతలు ఎంబ్ల్యాన్ క్ విధానం ద్వారా మాత్రమే దీక్షావుతో తమ క్రియమ్స్ దాఖలు చేయాలి. ఇతర రుణదాతలు అందరూ స్వయంగా, తమలా ద్వారా లేదా ఎంబ్ల్యాన్ క్ విధానం ద్వారా రుణావుతో క్రియమ్స్ దాఖలు చేయవచ్చును. ఎంబ్లీ నెం.12ను ఎదురుగా జారీకా చేయబడిన ఒక క్లాస్ క్ దిండిన ఒక క్లెయిర్ యోర్ క్లిరిటార్. ఎంబ్లీ నెం.13ని ఎదురుగా జారీకా చేయబడిన ముగ్గురు ఇన్సోల్వెన్సీ ప్రొసెడ్యూర్ నుండి అదీర్చితే ప్రకటించి ఎంపికను మార్చుతుంది. పారం CA క్లాస్ యొక్క అదీర్చితే ప్రకటించిగా వ్యవహరించడానికి (తరగతి నిర్ణయ వరనందీ) ప్రస్తుతము వర్తించదు. తదవుల సమాచారం లేదా అవసరం పాత్ర గుంట దాఖలు చేసినదో ఇతరమాదాలు విధించబడుతుంది.

తేది : 02-03-2021 నం/- మధుసూధన్ రావు గౌడగూరి
ప్రవేశం : హైదరాబాద్ మధ్యంతర పరిపాలన విభాగము, ఫోన్ : 9177713558, 8074633502

